

**Loans Sanctioned to Sugar Mills**

5014. SHRI CHHITUBHA DEVJI-BHAI GAMIT: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans sanctioned to sugar mills by central financial agencies as on June 30, 1990;

(b) the details of loans sanctioned to private and public sector sugar mills respectively;

(c) the amount of loans outstanding against these sugar mills on the above date; and

(d) the main reasons therefor and by when this amount is likely to be recovered?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a), (b), (c) & (d) According to the information furnished by the four All India Term Lending Financial Institutions namely, Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI), Industrial Credit and Investment Corporation of India (ICICI) and Industrial Reconstruction Bank of India (IRBI), the total assistance sanctioned to Sugar Mills in Private Sector and Public Sector and assistance outstanding as on June 30, 1990 is as follows:

(Rs. in crores)

		<i>Assistance sanctioned</i>	<i>Assistance outstanding</i>
IDBI	Private Sector . . . . .	114.00	74 00
	Public Sector . . . . .	87.00	29.00
	TOTAL <sup>1</sup> * . . . . .	559.00	-
IFCI	Private Sector . . . . .	90.48	39.33*
	Public Sector . . . . .	59.29	29.6 6
	TOTAL** . . . . .	464.97	--
ICICI	Private Sector . . . . .	58.48*	29.40*
	Public Sector . . . . .	1.95*	0.49*
	TOTAL** . . . . .	228.48*	-
IRBI	Private Sector . . . . .	37.92	24.34*
	Public Sector . . . . .	18.12	6.74*
	TOTAL** . . . . .	76.04	.

(\*These figures are as on 31-3-1990)

(\*\*The total assistance sanctioned includes the cooperative and joint sectors as well).

The above financial institutions have also reported that the outstanding loan amount is recovered in phases from the units as per the repayment schedule.

### Closed Rolling Mills in Maharashtra

5015. SHRI KISANRAO BABURAO BANKHELE: Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the rolling mills lying closed in Maharashtra;

(b) the amount of capital blocked and the persons unemployed as a result thereof;

(c) the reasons for closure; and

(d) the steps taken/proposed to be taken to reopen these mills?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

### Performance of Banks in extending Credit under IRDP

5016. SHRI T. BASHEER: Will the Minister of FINANCE be pleased to state:

(a) whether Government have reviewed the performance of commercial banks in extending credit under the Integrated Rural Development Programme (IRDP);

(b) if so, the physical target set by each commercial bank to advance loans under IRDP in Kerala during 1988-89 and 1989-90; and

(c) the amount of loans advanced to the IRDP beneficiaries as against the targets fixed?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) According to the details available, the progress under Integrated Rural Development Programme (IRDP) in Kerala during 1988-89 and 1989-90 is given below:—

(Rs. in lakhs)

Year	Total allocation	Total expenditure	Total Physical targets (families numbers)	Total Physical achievement (in numbers)	Credit mobilisation
1988-89	1805.79	1878.84	84054	87006	3234.51
1989-90	1871.12	1926.69	72843	74150	3157.11

Reserve Bank of India has not fixed any bank-wise or State-wise credit target for IRDP. The lending under IRDP is a part of banks' loans to weaker section. For weaker section, the banks are required to achieve a target of 10% of their total advances. The Ministry of Agriculture conducts concurrent evaluation of IRDP to streamline and improve the pace of implementation of the Programme.

### IMF's assistance for improving balance of Payment

5017. SHRI SUSHANTA CHAKRABORTY:

SHRI NIRMAL KANTI CHATTERJEE:

DR. VENKATESH KABDE:

SHRI SHANTA RAM POTDUKHE: